

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509

CP No.-89/241/242/ND/2020
CA-531/2021, CA-724/2020, CA/125/2021

IN THE MATTER OF:

Mr. Hemant Khandelwal and Ors.

....Applicant

Vs.

NHO Construction Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Shankari Mishra, Ms. Swechcha Mishra, Adv.

For the Respondent : Mr. Sunil Fernandez, Mr. Ishaan Mukherjee,
Ms. Kritika Khanna, Mr. Arjun Parashar, Ms. Diksha,
Adv. for R 1 & 2

ORDER

CA/724/2020:-

Heard the submissions made by proxy counsel for the Petitioner as well as Ld. Counsel for the Respondent. List the matter along with CA/531/2021, CA/125/2021 and main matter CP No.-89/241/242/ND/2020 on **23.01.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)